Annexure-1

Name of the corporate debtor: VARUN SACKS PRIVATE LIMITED; Date of commencement of liquidation: 14 February 2022; List of stakeholders as on: 20 April 2022

List of secured financial creditors

(Amount in ₹)

s	1.	Name of creditor	Details of claim received		Details of claim admitted							Amount of	Amount of any mutual	Amount of	Amount of	
N	0.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest		% share in total amount of claims admitted	contingent claim	dues, that may be set off	claim	claim under verification	Remarks, if any
	1	Punjab National Bank (Easrtwhile Driental Bank of Commerce) Circle Sashtra Center, PNB House, Kingsway, Nagpur 440001	26-03-2022	4,85,59,039	4,85,59,039	Loan Principle, Interest and Penal Charges	4,15,44,000	Yes	Note 1 & 2 Below	Note 3 below	76.75%	NIL	NIL	NIL	NIII.	* Refer Note 1, 2 & 3 below
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Note

- 1. Initially Term loan and Cash Credit facility was sanctioned and disbursed by easrtwhile Oriental Bank of Commerce which has been merged with Punjab National Bank w.e.f 1.4.2020 and hence all the liabilities and Charges stands transferred/assigned to punjab national bank.
- 2. Security Interest is a equitable mortgage on Factory Land and Building, Plant and Machienry and Stock and Debts situated at D-40 MIDC, Buti Bori MIDC. Value of security interest is based on old values determined by Valuers subject to validation of such valuation and revaluation to be done in CIRP Process, Further value of security interest does not include personal gurantee amount by the Directors.
- 3. As per claim form Gurantee is not given, however per sanction letter, Directors of the CD has given personal guarnetee worth Rs 1,44,75,000/-

